

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

CIRCULAR

No:- 04 of 2024/RG/GS

Dated:- 01.05.2024

The Registrar Judicial(s), High Court of J&K and Ladakh, Jammu/Srinagar, are hereby directed to list the Division Bench matters (before and after notice) pertaining to NEET (MBBS/BDS/PG) before the Division Bench No-II in both wings of the High Court.

By Order



(Shahzad Azeem)
Registrar General

Dated:- 01.05.2024

No:- 15302-30 /RG/GS

Copy of the above is forwarded to:

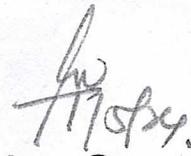
1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____

.... for kind information of their Lordships.

3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
4. Registrar Judicial, High Court Wing, Jammu/Srinagar;
5. Registrar Rules, High Court Main Wing, Jammu;
6. Director, J&K Judicial Academy, Janipur, Jammu;
7. Registrar Computers (IT), High Court of J&K and Ladakh, Jammu;
8. Joint Registrar Judicial (Protocol), High Court of J&K and Ladakh, Jammu/Srinagar;

.... for information and necessary action

9. Incharge NIC, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
10. In-Charge, Library, High Court Wing, Jammu/Srinagar for information and keeping the record of the same.
11. Order file.



Registrar General